

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2795
TO BE ANSWERED ON AUGUST 05, 2021**

URBAN TRANSPORT MATTERS

NO. 2795.

**SHRI SUBRAT PATHAK:
SHRI RAVI KISHAN:
SHRI SUDHEER GUPTA:
SHRI RAVINDRA KUSHWAHA:
SHRI BIDYUT BARAN MAHATO:
SHRI SHRIRANG APPA BARNE:
SHRI CHANDRA SEKHAR SAHU:
SHRI SANJAY SADASHIVRAO MANDLIK:
SHRI PRATAPRAO JADHAV:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether coordination, appraisal and approval of Urban Transport matters including metro rail projects in the country have been carried out as per the provisions of National Urban Transport Policy (NUT), 2006 and if so, the details thereof;**
- (b) the details of urban transport matters so far received and sanctioned under such Policy, State/UT-wise;**
- (c) the details of financial assistance being provided to various States/UTs under the said Policy;**
- (d) whether the Government has made any review to know the extent to which 15 year old NUT Policy is still fruitful for the cities in various States/UTs; and**
- (e) if so, the details and the outcome thereof?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a): National Urban Transport Policy (NUTP), 2006 is a policy guideline which provides broad framework for development of urban transport project. Urban Transport is an integral part of Urban Development, which is a State subject, as such, planning, execution and development of urban transport matters are done by the concerned State Governments/Union Territory (UTs). Financial assistance for urban transport matters like Buses and associated infrastructure, Bus Rapid Transit System (BRTS), Metro Rail Systems etc. including support for preparation of Feasibility Study Reports, Detailed Project Reports (DPR) and Comprehensive Mobility Plans (CMP) etc. are provided after evaluating various parameters such as resources by State Governments/private participation and the institutional mechanism set up for such urban transport system under different Schemes/Policies.

(b): The State/UT-wise details of urban transport projects received and sanctioned after NUTP 2006 are given in Annexure. After issuance of Metro Rail Policy 2017, metro projects are sanctioned under metro policy.

(c): Under Urban Transport Planning & Capacity Building Scheme which is part of NUTP 2006, financial assistance is provided to State/ UTs/ ULBs/ Institutions/ Organizations for the following components:

- 80% of cost of the study as grant for all types of traffic and transportation studies, Clean Development Mechanism (CDM) studies/ measures, studies for application of Intelligent Transport System (ITS) setting up of Traffic Information System Centres, Intermodal integration, parking complexes etc.**
- upto 50% of total project cost for preparation of Detailed Project Report (DPR) for Mass Rapid Transit viz. Metro Rail, Mono Rail, Light Rail Transit, Tram Rail projects etc.**

- **up to 80% of cost of preparation of DPR of low cost projects such as Bus Rapid Transit System projects, City bus services, Intermediate Para Transit system, Non Motorized Transport (NMT), public bike sharing, Intelligent Transport System, Metro cables and Ropeway projects.**

Besides above, research projects and capacity building in urban transport are also funded under this scheme for which 100% of the project cost is provided as the financial assistance to the concerned Institutes/Organisations.

(d): No, Sir.

(e): Does not arise

**ANNEXURE REFERRED TO IN REPLY OF PART (b) OF LOK SABHA
UNSTARRED QUESTION NO. 2795 REGARDING “URBAN TRANSPORT
MATTERS” TO BE ANSWERED ON 05.08.2021**

(a) Metro Rail projects

| S. No. | State/UT | Name of the Project | Length (Km) |
|---------------|----------------------|---|--------------------|
| I | Delhi | Delhi Metro Phase II & Extensions including Airport Express line | 124.9 |
| | | Delhi Metro Phase III & Extensions (in phases) | 159.9 |
| ii | Gujarat | Ahmedabad Metro Phase I | 35.96 |
| iii | Haryana | Rapid Metro Phase I & II (Private Initiative) | 11.70 |
| iv | Karnataka | Bangalore Metro Phase I | 42.30 |
| | | Bangalore Metro Phase II | 72.10 |
| V | Kerala | Kochi Metro Phase I | 25.60 |
| vi | Maharashtra | Mumbai Metro Line III | 33.60 |
| | | Nagpur Metro | 38.215 |
| | | Pune Metro | 33.283 |
| | | Mumbai Metro Line I (Public Private Partnership Mode) | 11.40 |
| vii | Rajasthan | Jaipur Metro | 12.067 |
| viii | Tamil Nadu | Chennai Metro Phase I | 45.045 |
| | | Chennai Metro Phase I Extension | 9.051 |
| ix | Telangana | Hyderabad Metro | 72.00 |
| X | Uttar Pradesh | Lucknow Metro | 22.878 |
| | | Noida-Greater Noida Metro | 29.70 |
| xi | West Bengal | Kolkata East West Metro Corridor | 14.67 |

N.B.: After issuance of the Metro Rail Policy, 2017, metro rail projects are appraised/approved under this policy.

Procurement of buses and ancillary infrastructure projects under erstwhile JnNURM Scheme:

| S. No | States/UTs | No. of Buses Sanctioned |
|--------------|-------------------|--------------------------------|
| 1 | Andhra Pradesh | 1,910 |
| 2 | Arunachal Pradesh | 25 |
| 3 | Assam | 530 |
| 4 | Bihar | 651 |
| 5 | Chandigarh | 270 |
| 6 | Chhattisgarh | 392 |
| 7 | Delhi | 1,728 |
| 8 | Goa | 100 |
| 9 | Gujarat | 803 |
| 10 | Haryana | 150 |
| 11 | Himachal Pradesh | 875 |
| 12 | Jammu & Kashmir | 150 |
| 13 | Jharkhand | 250 |
| 14 | Karnataka | 2,851 |
| 15 | Kerala | 750 |
| 16 | Madhya Pradesh | 609 |
| 17 | Maharashtra | 3,525 |
| 18 | Meghalaya | 360 |
| 19 | Manipur | 25 |
| 20 | Mizoram | 25 |
| 21 | Nagaland | 25 |
| 22 | Orissa | 125 |
| 23 | Puducherry | 100 |
| 24 | Punjab | 370 |
| 25 | Rajasthan | 715 |
| 26 | Sikkim | 66 |
| 27 | Tamil Nadu | 1,600 |
| 28 | Telangana | 210 |
| 29 | Tripura | 175 |
| 30 | Uttar Pradesh | 1,310 |
| 31 | Uttarakhand | 145 |
| 32 | West Bengal | 2,174 |
| | Total | 22,994 |

Bus Rapid Transport System (BRTS)

| Sl. No | City | Length (in km) |
|---------------|-----------------------|-----------------------|
| 1 | Gujarat | 147.4 |
| 2 | Madhya Pradesh | 53.84 |
| 3 | Rajasthan | 39.45 |
| 4 | Maharashtra | 156.95 |
| 5 | Andhra Pradesh | 60.38 |
| 6 | West Bengal | 15.50 |
| 7 | Punjab | 31.00 |
| | Total | 504.52 |
